

Fight For MCX Crude Scam Vs. SEBI & Ors.

M No. 5/2020.

09.10.2020

Present: Sh. Sachin Bansal, Ld. counsel for complainant with Sh. V. K. Jain.
Sh. A. K. Kushwaha, Ld. PP for CBI.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Reply/status report filed by the CBI was received yesterday through court e-mail ID. Copy of the same already provided to the Ld. counsel for the complainant.

Part arguments heard. Counsel for complainant is directed to file the judgments /case-law relied upon by him on E-mail ID of the court. Copy of the same be also supplied to Ld. PP for CBI.

Put up for further consideration on **15.10.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
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Date: 2020.10.09
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
09.10.2020**

**CBI Vs. Deepak Talwar Etc.
CC No. 337/2019**

IA No. 8/2020

09.10.2020

**Present: Sh. A. K. Kushwaha, Ld. PP for CBI with IO Inspt.
Dharmendra Singh and Sh. Umesh Kaushik.**

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

In this case an application IA No. 9/2020 for transfer of this case to the designated court of ED has been moved by ED and the same is fixed for **21.10.2020**.

IO was to file some additional documents in support of application under Section 166-A Cr. P.C. for issuance of letters Rogatory for conducting investigation at Republic of Singapore and British Virgin Islands (BVI) and had submitted that the same will be filed on the day of physical hearing.

In these circumstances, let this application, IA No. 8/2020 relating to issuance of letter of Rogatory, be put up for further proceedings on **05.11.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
09.10.2020**